

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 317 OF 2019**

**IN THE MATTER OF**

**Abhishek Sharad**

**...Appellants**

**Vs**

**ROC, West Bengal**

**.... Respondents**

Ms. Sonu S., Proxy counsel for appellant

Mr. Sanjib K Mohanty, Sr. Panel Central Govt Counsel with Mr. Amit Acharya for R1.

Mr. Sumit Kumar Jaiswal, Company Prosecutor, ROC, West Bengal.

**ORDER**

**18.02.2020:** Learned counsel for Respondent seeks time to file reply affidavit within two days. He is permitted to file the same by 20.2.2020 after supplying copy to the learned counsel for the appellant. Rejoinder, if any, be filed within a week thereafter. Let the appeal be fixed on **18<sup>th</sup> March, 2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**bm/kam**